

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)Diary No(s).11420/2020

(Arising out of impugned final judgment and order dated 21-10-2019 in CRLA No.1122/1993 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MAHKAR & ANR.

Respondent(s)

IA No.78339/2020 - CONDONATION OF DELAY IN FILING

Date : 02-04-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. K. Parameshwar, A.A.G.
Mr. Rajat Singh, AOR
Mr. Sarthak Chandra, Adv.

For Respondent(s) Mr. C.Solomon, Adv.
Mr. Ravi Shanker Jha, Adv.
Ms. Pooja, Adv.
Mr. Purushottam, Adv.
Mr. Aungshuman Ghosh, Adv.
Mr. Manish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Arguments heard.
2. Leave granted.
3. Hearing expedited.
4. Original records be called for.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)